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**-CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 67/2005  
OA No. 885/2004

New Delhi this the 26<sup>th</sup> day of May, 2005

**Hon'ble Mr. V.K.Majotra, Vice Chairman (A)**  
**Hon'ble Mrs. Meera Chhibber, Member (J)**

Shri Ram Ratan,  
S/o late Sh.Ram Swaroop  
R/O B-47/A, Gali No. 9,  
Shashi Garden, Delhi  
Presently working as Chowkidar at  
Govt. Middle Girls School  
( Rajkiya Middle Manya Vidyalaya),  
G.T. Road, Shahdara, Delhi-110032.

...Applicant

(By Advocate Shri T.D.Yadav )

VERSUS

Shri Vijay Kumar  
Director of Education,  
Directorate of Education,  
Govt. of NCT of Delhi, Old Sectt.,  
Delhi-110054.


...Respondent

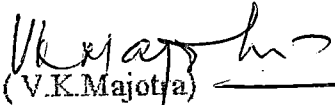
(By Advocate Shri Vijay Pandita )

O R D E R (ORAL)

**( Hon'ble Mr. V.K.Majotra, Vice Chairman (A)**

- Respondents have passed orders dated 27.4.2005 in compliance of Tribunal's directions. Learned counsel stated that applicant would be paid the arrears within a period of 15 days. As such, CP is disposed of and notice issued to respondent is discharged.

  
( Mrs.Meera Chhibber )  
Member (J)

  
( V.K.Majotra )  
Vice Chairman (A)